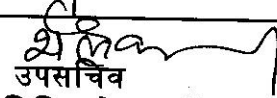


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 10.06.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Dr.Prmila Acharya , Advocate	S.B.Civil Misc.Tr.Pet.No. 58/2015,Smt.Mohini V/s Pawan Bhatt & D.B.Civil Misc.Appeal No.1824/2014,Lilit V/s Asha Sharma	Mr.Tribuwan Gupa	Mr.Shambhoo Singh
2	Shri Abdul Aziz Khan Advocate	S.B.Civil Misc.Tr.Pet.No.64/ 2016,Smt.Laxmi V/s Raju	Mr.Vishal Sharma	Mr.....
3	Dr.Manjula Choudhary Advocate	S.B.Criminal Misc.Pet.No.2696/ 2014,&S.B.Criminal Misc.Pet.No.2694/ 2014,Smt.Sapana Jain V/s Arvind Jain	Mr.Harish Purohit	Mr.Sushil Solanki


उपसचिव
राज.राज्य विधिक सेवा प्राधिकरण,
जोधपुर

“ Help The Neady -- Timely Help May Create History ”